

Government of India
Ministry of Finance
Department of Revenue

**RAJYA SABHA
UNSTARRED QUESTION NO. 2299**

TO BE ANSWERED ON TUESDAY, THE 21th MARCH, 2023.

Cases pending under PMLA Act

2299 Shri Jose K. Mani:

Will the Minister of Finance be pleased to state:

- a)** the details of cases pending under the Prevention of Money Laundering Act (PMLA);
- b)** whether there are any vacancies among the Chairperson and other Members of the Appellate Authority (AA) under the PMLA;
- c)** if so, the reasons therefor;
- d)** whether Government has any plans to fill the vacancies among the Chairperson and other Members of the Appellate Authority (AA) under the PMLA as directed by the Delhi High Court; and
- e)** if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)**

- a)** 1064 Prosecution Complaints are pending for completion of trial under PMLA.
- b)** All the posts of Chairperson and other members of the Appellate Authority (AA) under PMLA are filled up.
- c) to e)** Doesn't arise in view of the (b) above.
